

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. G.S.Varpe, J.M.F.C., Railway Court, Daund, Dist. Pune dated. 25-05-2021 regarding Cancellation of 1 week vacation from 17-05-2021 to 23-05-2021, and grant for 2 weeks vacation from 17-05-2021 to 23-05-2021 & 31-05-2021 to 06-06-2021.

ORDER

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. G.S.Varpe, J.M.F.C., Railway Court, Daund, Dist. Pune as under :-

Summer Vacation for the period of 1 week from 17-05-21 BOH to 23-05-21 AOH was previously sanctioned to Shri. G.S.Varpe, J.M.F.C., Railway Court, Daund, Dist. Pune as per order referred above at Sr. No.1. He is allowed to cancel his 1 week summer vacation for the period from 17-05-21 BOH to 23-05-21 AOH. Summer Vacation for the period of 2 weeks from 17-05-21 BOH to 23-05-21 AOH & 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge from 17-05-21 BOH to 23-05-21 AOH is kept with Shri. A.A.Kalamkar, 2nd Jt. C.J.J.D. & J.M.F.C., Daund, Dist. Pune & from 31-05-21 BOH to 06-06-21 AOH is kept with Smt. A.A.Lagare, 3rd Jt. C.J.J.D. & J.M.F.C., Daund, Dist. Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.


Inform concerned accordingly.

No.GOS/ 3853/ 2021
District Court, Pune.
Date: 27.05.2021

Sd/-
Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune
Date: 27.05.2021

By order,

Registrar,
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application cum e-mail of Smt. K.S.Navander, 28th Joint Civil Judge S. D. & Addl. C.J.M.,Pune dated.26-05-2021 regarding Cancellation of 1 week vacation from 24-05-2021 to 30-05-2021, and grant for 2 weeks vacation from 24-05-2021 to 06-06-2021.

ORDER

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Smt. K.S.Navander, 28th Joint Civil Judge S. D. & Addl. C.J.M.,Pune as under ;-

Summer Vacation for the period from 24-05-21 BOH to 30-05-21 AOH was previously sanctioned to Smt. K.S.Navander, 28th Joint Civil Judge S. D. & Addl. C.J.M.,Pune as per order referred above at Sr. No.1. She is allowed to cancel her 1 week summer vacation for the period from 24-05-21 BOH to 30-05-21 AOH. Summer Vacation for the period of 2 weeks from 24-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge from 24-05-21 BOH to 06-06-21 AOH is kept with Smt. R.M.Shaikh, 16th Joint Civil Judge S. D. & Addl. C.J.M., Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.


Inform concerned accordingly.

No.GOS/ 3855 / 2021
District Court, Pune.
Date: 27.05.2021

Sd/-
Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune
Date: 27.05.2021

By order,

Registrar,
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application cum e-mail of Shri. S.R.Navander, District Judge-6 & Additional Sessions Judge, Pune dated.26-05-2021 regarding Cancellation of 1 week vacation from 24-05-2021 to 30-05-2021, and grant for 2 weeks vacation from 24-05-2021 to 06-06-2021.

ORDER

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. S.R.Navander, District Judge-6 & Additional Sessions Judge, Pune as under :-

Summer Vacation for the period from 24-05-21 BOH to 30-05-21 AOH was previously sanctioned to Shri. S.R.Navander, District Judge-6 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. He is allowed to cancel his 1 week summer vacation for the period from 24-05-21 BOH to 30-05-21 AOH. Summer Vacation for the period of 2 weeks from 24-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The Charge from 24-05-21 BOH to 30-05-21 AOH kept with Shri. A.Y.Thatte, District Judge-14 & Additional Sessions Judge, Pune and charge from 31-05-21 BOH to 06-06-21 AOH kept with Shri. A.N.Sirsikar, District Judge-9 & Additional Sessions Judge, Pune alongwith charge of Shri. G.P.Agrawal, District Judge-15 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.


Inform concerned accordingly.

No.GOS/ 3854 / 2021
District Court, Pune.
Date: 27.05.2021

Sd/-
Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune
Date: 27.05.2021

By order,

Registrar,
District Court, Pune